NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 24

CA 230/2024 (NEW CA) in CP/276(MB)2022

CORAM:
SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **08.07.2024**

NAME OF THE PARTIES: **DR. DIPEN KAILASHCHANDRA AGRAWAL VS NAG VIDARBHA CHAMBER OF COMMERCE**

Section 213, 241(1), 242(4), 244(1), 246, 339 & 340 of the Companies Act, 2013

ORDER

CA 230/2024 (NEW CA) in CP/276(MB)2022

1) Mr. Sumit Khanna, Ld. Counsel for the Applicant is present. Mr. Aman Kacheria, Ld. Counsel for the Respondents is also present and waives service of Notice and seeks some time to file and place on record Affidavit in Replies. Time is allowed.

2) Affidavit in Replies be filed and placed on record well before the adjourned date thereby duly serving copies thereof to the other side well in advance.

3) Stand over to 09.08.2024, for further consideration and hearing.

Sd/- **Sd/-**

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**

Vedant Kedare